Annexure-2

Name of the corporate debtor: RNP Marketing & Cargo Private Limited; Date of commencement of CIRP:16/12/2022; List of creditors as on: 30/12/2022

List of unsecured financial creditors belonging to any class of creditors

(Amount in ₹)

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No. IBBUIPA-001/IP-IP REGISTRATION P00540/2017-18/ 10965

Jitender Kothari

Interim Insolvency Professional of CIRP of

RNP Marketing and Cargo Private Limited IP Regn. No. IBBI/IPA-001/IP-P00540/2017-2018/10965 AFA No. AA1/10965/02/210923/104532 valid upto 21/09/2023

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